

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.224- CP/17(AHM)2021
With
ITEM No.225- IA/33(AHM)2023
ITEM No.226- IA/11(AHM)2024
in
CP/17(AHM)2021

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Jagjeet Singh Channa & Ors
V/s
Comed Chemicals Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vaibhav Sharma, Adv. a.w Ms. Kajal Shingadiya
For the Respondent : Ravi Pahwa, Adv. for R - 3 to 6

ORDER

CP 17of 2021,IA/33(AHM)2023 & IA/11(AHM)2024

List for hearing on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)